

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No.9- IA/1096(AHM) 2024
In
C.P.(IB)/135(AHM)2021

Proceedings under Section 10 IBC

IN THE MATTER OF:

Eternal Motors Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 24/07/2024

Coram:

Mr. Praveen Gupta, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Kamil Lokhandwala, Advocate

For the Respondent :

ORDER
(Hybrid Mode)

IA/1096(AHM) 2024

This is an application filed by the Liquidator to place on record the 4th Quarterly Progress Report of Liquidation Process of the CD for the Quarter ending on 30/06/2024. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, **IA/1096(AHM) 2024** stands disposed off.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

PRAVEEN GUPTA
MEMBER (JUDICIAL)